

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 249(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
27.10.2017**

NAME OF THE COMPANY: M/s. Country Hotels and Resorts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Rohit, Company Secretary for the Petitioner
Ms. Aparana Mudra, AROC for Respondent

ORDER

Reserved for Orders.

Sd-

(S. K. Mohapatra)
Member (T)

Sd-

(Ina Malhotra)
Member (J)